## HIGH COURT OF CHHATTISGARH, BILASPUR

## **NOTIFICATION**

Bilaspur, Dated 18 August, 2025

In exercise of the powers conferred under sub section (3) of Section 9 read with Section 26 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon **Ku. Suhasini Thakur, J.M.S.C. Dantewada.** 

BY ORDER OF THE HIGH COURT

18.8.2.5

(Maneesh Kumar Thakur)

Registrar General

Endt. No. <u>16660</u> / Checker III –6–1/2007 (Pt.I)

Bilaspur, Dated 18 August, 2025

- 1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 4. The Principal District and Sessions Judge, **Dakshin Bastar Dantewada** for information and necessary action.
- 5. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- 6. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, for information.
- 7. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 9. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

- 10. The Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazettee.
- 11. Ku. Suhasini Thakur, J.M.S.C. Dantewada for information & necessary action.
- 12. The Senior Court Manager, High Court of Chhattisgarh, Bilaspur for information
- 13. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

(Maneesh Kumar Thakur) Registrar General